

15.57 ½ hrs.

ABOLITION OF CHILD LABOUR BILL*

Title: Introduction of the Abolition of Child Labour Bill, 2003.

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to abolish the child labour in the country and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to abolish the child labour in the country and for matters connected therewith. "

The motion was adopted.

SHRI IQBAL AHMED SARADGI : I introduce** the Bill.

* Published in the Gazette of India Extraordinary, Part-II, Section-2, dated.

22.8.03

** Introduced with the Recommendation of the President